

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 103 OF 2018**

**Dated: 22<sup>nd</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Dr. Bharat Jhunjunwala  
Vs.**

**.... Appellant(s)**

**Uttar Pradesh Electricity Regulatory Commission  
& Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ankur Sood  
Mr. Ankush Bhardwaj

Counsel for the Respondent(s) : Mr. Vishrov Mukerjee for R-2

Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava  
Ms. Harshita Sinha for R-3

Mr. C. K. Rai  
Mr. Sachin Dubey for R-7

**ORDER**

List the matter on **30.05.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/pk*